

Electronics Commission plans to identify specific areas where massive R and D efforts should be carried out.

Production of Documentary Films at Calcutta Studios

2906. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister INFORMATION AND BROADCASTING be pleased to state :

(a) why the Documentary Films of the Central Government are not being produced from the Calcutta studios ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) Some documentary films of Films Division are assigned to film producers of Calcutta.

(b) Does not arise.

Obscene Posters and Films

2907. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state the specific suggestions or plans of his Ministry for the Film Censors Board in regard to obscene posters and films ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : Exhibition of obscene films is prohibited under the Cinematograph Act, 1952. Censorship of posters falls outside the purview of this Act. State Government and municipal authorities have, however, ample powers to take action against obscene film posters under Section 292 of the Indian Penal Code and other local laws. The attention of all State Governments and Governments of Union Territories has been drawn to this matter with a request to keep a strict watch on display of obscene film posters.

Constitution of Film Development Board

2908. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether a Film Development Board

is proposed to be formed for the general development of Bengali, Tamil, Assamese, Oriya and Hindi films ; and

(b) if so, when ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) and (b). Central Government are not aware of any proposal to set up a Film Development Board for general development of Bengali, Tamil, Assamese, Oriya and Hindi films. West Bengal Government had, however, appointed a State Film Consultative Committee in June, 1969. The Committee had recommended, *inter alia*, the setting up of a statutory Film Development Board for improving film industry in the State. This recommendation is presently under consideration of West Bengal Government.

Utilization of Atomic Energy for Human Welfare

2909. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of ATOMIC ENERGY be pleased to state :

(a) whether Government have any plan to utilise atomic energy for human welfare ; and

(b) if so, the main features of the plan ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir. Details are available in the document entitled "Atomic Energy and Space Research—A Profile for the decade 1970-80" copies of which are available in the Parliament Library.

(b) The plan for the current decade envisages the addition of 2300 MWe of electric power from atomic power stations under construction and to be established in various parts of the country.

The plan for the utilization of radio-isotopes and radiations in the field of agriculture and industry envisages the setting up of irradiators for (a) grain disinfestation (b) treatment of food items such as onion s. potatoes, fish, etc., for extending their shelf life (c) sterilisation of medical products, and